Declaration of Assets and Liabilities

Years 2021

5/1	Md. Akbar Ali		Son /	daughter/wife	of	Late Md.	Salhuddin
aged 40	years, belonging to	Bihar Lagislative	Assembly	Secretariat,	Patna	service ar	nd presently
working as	Assistant, Bihar	Legislative Assembly,	Patna	give herein	below	the details o	f the assets
(immovable,	movable, bank balance	, etc.) of myself, my spous	e and depo	endants*:			
A Dotoil	s of movable assets		7.5%				

A. Details of movable assets

(Assets in joint name Indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
(i)	Cash	2,00,000				
(ii)	Deposits in Banks, Financial Institutions and	SBI, Bihar Vidhan Mandal, Patna, Saving account- 10,000/-		***************************************		
	Non-Banking Financial Companies	Allahabad bank, Masaurhi- 5000/-				
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	Secretariat Post Office Saving -25,000/- Recuring- 10,000/- Monthly				
		LIC - 6,622/- Yearly				
(v)	Motor Vehicles (details of make, etc.)	Hero Glamour BR01ET4250				
(vi)	Jewellery (give details of weight and value)		<u>Sister</u> Gold - 70 gram (3,50,000/-)			
(vii)	Other assets, such as values of claims/ Interests					-

<u>Note</u>: Values of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed Companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
(i)	Agricultureal Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value		(-)		, tune	Etc., vame
(ii)	Non-Agricultural Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / door					
	number (s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	Masaurhi 10 Dhur - 10 Lacs 10 Dhur - 05 Lacs 02 Kattha-10 Lacs (With Joint Family)				
(v)	Others (such as interest in property)					

(2) I give herein below the details the details of my liablities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues : (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return field. Give also permanent Account Number (PAN)]	AQJPA7463J	42,000/-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return field.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

Personal Detail

Place: Patna

Date:

GPF/CPF/PRAN No.		PTS/BLA-1134		
Gender :	М	(M/F)		
Date of Birth :	0 6	0 6 1 9 8 1	(DD/MM/YYY)	
Class/Group :	В	(A/B/C)		
Cadre :	Bihar	vidhan Sabha Secretariat		
		ne e.g. B.A.SBihar Administra ihar Secretariat Service etc.)	tive Service,	
Home District :	Patna			

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Md. AKban 4.

Name of Employee: Md. Akbar Ali

Designation: Assistant

Department: Bihar Vidhan Sabha, Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper

with computer typed (single side) in prescribed format.